

Central Administrative Tribunal
Madras Bench

MP No.K-154/87 & OA No.236/87

1 Babu Thomas
2 Kutty sankaran

... Applicants

-Vs-

1 Director General of Posts
Dar Dhar Bhavan, New Delhi-1

2 Postmaster General
Trivandrum-35

3 Superintendent of Post Offices
Tirur Postal Division, Tirur ... Respondents

M/s K Ramakumar & EM Joseph ... Counsel for Applicants

Mr K Karthikeya Panicker, ACGSC ... Counsel for Respondent

CORAM

Hon'ble Shri C Venkataraman, Administrative Member
and

Hon'ble Shri G Sreedharan Nair, Judicial Member

(Order pronounced by Hon'ble Shri G Sreedharan Nair,
Judicial Member)

ORDER

As agreed to by both sides the main application
itself was heard.

2 The relief claimed in the main application is
for the issue of a direction to the respondents 1 to 3
to appoint the applicants in the existing vacancies
of Postal Assistants in the Tirur Postal Division
by giving them preference over outsiders. The claim
is made on the premise that the applicants are in
the Reserve Trained Pool.

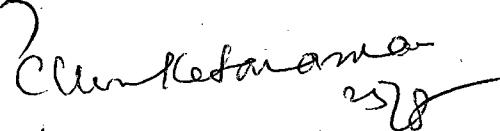
3 In the reply filed on behalf of the respondents
it is admitted that the applicants continued to work

as RTP/Postal Assistant~~s~~. It is also stated that there is no proposal to appoint any outsiders in Tirur Postal Division and that the existing vacancies will be filled by the RTP candidates according to their seniority. There is also a categorical statement that the applicants will be considered for appointment subject to absorption of their seniors.

4 In view of the aforesaid statements in the reply filed by the Superintendent of Post Office, Tirur there is no necessity to grant any relief as prayed for by the applicants.

5 We record the aforesaid statement and close this application.


25.8.87
(G Sreedharan Nair)
Judicial Member
25.8.87


25.8.87
(C Venkataraman)
Administrative Member
25.8.87

Index:  Yes/No